

WRITTEN ANSWERS TO UNSTARRED QUESTIONS**Uniform rules for licensing of AYUSH medicines**

1. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY be pleased to state:

(a) whether Government proposes to formulate uniform rules with regard to grant of licences for manufacturing Ayurveda, Siddha, Unani and Homoeopathic drugs and to ensure their safety, quality and standards across the country;

(b) if so, the details thereof; and

(c) the action being taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (SHRI SHRIPAD YESSO NAIK): (a) to (c) Regulatory provisions and Rules for Ayurveda, Siddha, Unani and Homoeopathic drugs are already in place under the Drugs and Cosmetics Act, 1940, which is a Central Act applicable throughout the country. Rules 85-A to 85-I and Rules 151 to 159 of the Drugs and Cosmetics Rules, 1945 respectively provide the regulatory provisions for grant of licenses to manufacture Homoeopathic and Ayurveda, Siddha Unani drugs and promote their safety and quality. The standards of Homoeopathic medicines to be complied with are prescribed in Schedule II of the Drugs & Cosmetics Act, 1940 and of Ayurveda, Siddha and Unani drugs in Rule 168 of Drugs and Cosmetics Rules, 1945. Extension of support for improving the quality control system to Ayurvedic, Siddha, Unani and Homoeopathic drugs has been included in the Centrally Sponsored Scheme of National AYUSH Mission, which was notified in September 2014.

Scientific study on alternate methods of treatment

2. SHRI K.N. BALAGOPAL: Will the Minister of AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY be pleased to state:

(a) whether Government has plan to scientifically establish various remedies in alternate methods of treatments like Ayurveda, Naturopathy, Unani, Siddha etc.; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (SHRI SHRIPAD YESSO NAIK): (a) and (b) Yes. The efficacy and safety of drugs and therapies for various remedies is scientifically established through clinical validation carried out by the 5 Research Councils under the Ministry of AYUSH namely Central Council for Research in Ayurvedic Sciences (CCRAS), Central Council for Research in Yoga & Naturopathy (CCRYN), Central Council for Research in Unani Medicine (CCRUM), Central Council for